

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 220**  
**CP(CAA)-75/ND/2023**

**IN THE MATTER OF:**

**Axin Overseas Limited and Sarla Overseas Limited** ... **Applicant/Petitioner**

**Under Section: 230-232**

**Order delivered on 09.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Iswar

**For the Respondent** : Sr. Adv. Gaurav Gupta, Adv. Puneett Singhal,  
Adv. Shivendra Singh, Adv. Namit Gupta

**For the RD** : Adv. Shankari Mishra

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is re-notified to 14.06.2024.

**Sd/-**  
**(COURT FFICER)**